

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. 2424
ANSWERED ON MONDAY, AUGUST 1, 2022/ SRAVANA 10, 1944 (SAKA)

GST Revenue

2424. SHRI DUSHYANT SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) the details of monthly Goods and Services Tax (GST) collections over the last two years;
- (b) whether the Government has taken specific steps to increase the monthly GST revenue;
- (c) if so, the details of the steps taken in this regard;
- (d) the details of targeted monthly GST revenue collection for the financial year 2023; and
- (e) the details of steps taken to further improve GST revenue collection?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): (a): The details of monthly gross Goods and Services Tax (GST) collection during the FY 2020-21 and 2021-22 are as under: -

(in Rs. Crore)

Month	FY 2020-21	FY 2021-22
April	32,172	1,39,708
May	62,151	97,821
June	90,918	92,800
July	87,422	1,16,393
August	86,499	1,12,020
September	95,480	1,17,010
October	1,05,155	1,30,127
November	1,04,963	1,31,526
December	1,15,174	1,29,780
January	1,19,875	1,40,986
February	1,13,143	1,33,026
March	1,23,902	1,42,095

(b) & (c): The Government, on the recommendations of the GST Council, has taken several measures for reforms in GST as mentioned below. These inter alia include:

- (i) Structural changes like calibration of GST rates for correcting inverted duty structure and pruning of exemptions;
- (ii) Measures for improving tax compliance such as mandating e-way bill, ITC matching, mandating e-invoice, deployment of artificial intelligence and machine-based analytics, aadhar authentication for registration, calibrated action on non-filers, stop filers, targeted assessment-based action on risky tax payer, integration of e-way bill with fast tag etc.

(d): The details of Net GST (Central Government) targets for FY 2022-23 are as under: -

(in Rs. Crore)

Tax Head	BE	Revenue Collection (April-June) [P]	% of BE achieved till June, 2022
Net GST [CGST + IGST + Compensation Cess]	7,80,000	2,08,854	26.8%

Source: Receipt Budget; Pr.CCA (CBIC) [P]=Provisional

(e): The meetings of GST Council are held periodically to discuss the inputs received from trade and industry, GST practitioners and GST field formations with an objective to incorporate necessary changes in the GST Law and Rules to augment revenue and improve the Ease of Doing Business.
